GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1426

TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020/BHADRAPADA 29, 1942 (SAKA)

VULNERABILITY ANALYSIS OF COASTAL AREAS

1426. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN: SHRI THIRUNAVUKKARASAR SU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government had carried out vulnerability/gap analysis in consultation with Coast Guard to firm up the additional requirements for Phase-II and III of the Coastal Security Scheme in the coastal States/UTs, particularly Tamil Nadu;
- (b) if so, the details thereof;
- (c) the details of the funds allocated and construction of Coastal Police Stations, purchase of high speed fibre boats, hovercrafts and water-bikes under the Coastal Security Scheme; and
- (d) the steps taken by the Government to solve the security and safety problems faced by Indian Fishermen in the coastal areas of Tamil Nadu?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): Coastal Security Scheme has been implemented in phases with the objective of strengthening infrastructure of Coastal Police Force for patrolling and surveillance of coastal areas, particularly shallow waters close to the coast. Phase-I of the Scheme was implemented during 2005-2011 based on the requirements projected by the coastal States/Union Territories. On the basis of vulnerability/gap analysis, carried out in consultation with all stakeholders including Indian Coast Guard, Phase-II of the Scheme has been formulated and

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implemented during the period w.e.f. 01.04.2011 to 31.03.2020. Under the Scheme 204 Coastal Police Stations, 204 boats, 60 jetties, 284 four-wheelers, 554 two-wheelers, 97 check posts, 58 out posts and 30 barracks along with navigation/communication equipment, card readers, equipment enhancing night operation capabilities of boats, computer systems, etc., have been provided to the Coastal States/Union Territories with a total cost of Rs.778.06 crore.

(d) To address the security and safety problems faced by Indian fishermen in the coastal areas, including Tamil Nadu, Community Interaction Programmes are organized by Indian Coast Guard along with Coastal Police personnel and fishery officials to sensitize them to the prevailing security situation. As part of the Programme, to bring awareness about safety issues at sea, the fishermen are also advised to carry their Biometric Identity Cards while venturing at sea, for identification by maritime security agencies, along with life saving devices such as Life Jackets, Life Buoys etc.
